

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/421/2025 BLAPL/196/2025	RAMESH BEHERA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	B.SINGHPUR /152 /2024 SPECIAL JUDGE,JEYPURE(Koraput) TR/000079/2024
2	D-BLAPL/396/2025 BLAPL/197/2025	BIJAY BIRABARMA VS STATE OF ODISHA	RAMAKANTA PANDA VS	SPL.TASK FORCE /18 /2024 SPECIAL JUDGE,TALCHER(Anugul) Spl/000006/2024
3	D-BLAPL/203/2025 BLAPL/198/2025	SRIRAM MALLICK VS STATE OF ODISHA	RAMAKANTA PANDA VS	KISSANNAGAR PS /252 /2022 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0003592/2022
4	D-BLAPL/290/2025 BLAPL/199/2025	KESHABO GAMANGO VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	GUDARI /118 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000120/2024
5	D-BLAPL/38666/2024 BLAPL/200/2025	RAZA @ FAIZ REHMAN VS STATE OF ODISHA	BISWORANJAN SWAIN VS	BISRA /83 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sund) Spl/0000060/2024
6	D-BLAPL/39168/2024 BLAPL/201/2025	JITENDRA PATEL VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000034/2024
7	D-BLAPL/410/2025 BLAPL/202/2025	DEEPAK KUMAR MAHANTA VS STATE OF ODISHA	SK. ZAFARULLA VS	CHAMPUA /39 /2022 A.D.J.,CHAMPUA(Kendujhar) ST/0000024/2022
8	D-BLAPL/38895/2024 BLAPL/203/2025	SUNIL KANDAGORA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	PADMAPUR /76 /2024 A.D.J.,RAYGADA(Rayagada) TR/0000028/2024
9	D-BLAPL/39466/2024 BLAPL/204/2025	MAHENDRA SASMAL @ DAKUA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	MANCHESWAR P.S. /663 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0002112/2024
10	D-BLAPL/247/2025 BLAPL/205/2025	PAPINDAR SINGH @ PINDU VS STATE OF ODISHA	SK. ZAFARULLA VS	JHARSUGUDA /162 /2022 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000059/2022
11	D-BLAPL/384/2025 BLAPL/206/2025	BHOLANATH PANDI VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /914 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002143/2024

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12	D-BLAPL/36506/2024 BLAPL/207/2025	HARISH CHANDRA BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	KHUNTA /319 /2024 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayur CT/0001020/2024
13	D-BLAPL/347/2025 BLAPL/208/2025	ARJUN SINGH VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /408 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001443/2024
14	D-BLAPL/37399/2024 BLAPL/209/2025	AKSHAY KUMAR SINGH VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	CYBER CRIME AND ECONOMIC OFFENSES J.M.F.C.,CHHENDIPADA(Anugul) GR/0001143/2024
15	D-BLAPL/122/2025 BLAPL/210/2025	NIRANJAN @ TAINCHU KHURA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KOMNA PS /156 /2013 C.J.M.,NAWAPARA(Nuapada) ST/0000076/2018
16	D-BLAPL/38747/2024 BLAPL/211/2025	DUNGDUNG SISA @ LACHMI @ DANG DANG SISA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MUDULIPODA /21 /2022 A.D.J.,MALKANGIRI(Malkangiri) CT/0000101/2023
17	D-BLAPL/39126/2024 BLAPL/212/2025	BABA @ ASISH MOHAPATRA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	PURI TOWN /90 /2022 1ST A.D.J.,PURI(Puri) ST/0000030/2023
18	D-BLAPL/309/2025 BLAPL/213/2025	PRAKASH MAHARANA @ PRAKASH VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,BHUBANESWAR(Khordha) CT/0000885/2024
19	D-BLAPL/373/2025 BLAPL/214/2025	GUDU @ LOKANATH DAS VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TALABANIA /187 /2024 S.D.J.M.,PURI(Puri) GR/0001124/2024
20	D-BLAPL/425/2025 BLAPL/215/2025	NETRANANDA SAHU VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000049/2024
21	D-BLAPL/428/2025 BLAPL/216/2025	RUKMANA @ RUKMAN BADI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000023/2024
22	D-BLAPL/454/2025 BLAPL/217/2025	SURJYA NAIK @ SURYA NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	/ /0 CIVIL JUDGE(J.D.)-CUM-J.M.F.C.,MUNICIPALITY 2(B)CC/0000001/2024
23	D-BLAPL/415/2025	ABINASH MOHARANA	BISWA CHANDAN MOHANTY	MADHUPATNA /264 /2024

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	BLAPL/218/2025	VS STATE OF ODISHA	VS	J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001066/2024
24	D-BLAPL/379/2025 BLAPL/219/2025	SUKANTA BINDHANI VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamar)
25	D-BLAPL/442/2025 BLAPL/220/2025	SURESH GAHIR VS STATE OF ODISHA	JNYANANANDA PANDA VS	2(A)CC/0000053/2024 JUNAGARH /504 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kalapatna)
26	D-BLAPL/413/2025 BLAPL/221/2025	RAGHU MUDULI VS STATE OF ODISHA	ASIT KUMAR JENA VS	Spl/0000493/2024 MALKANGIRI /377 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
27	D-BLAPL/503/2025 BLAPL/222/2025	MANGESH KUMAR MAHALA VS STATE OF ODISHA	SATYASHREE MOHANTY VS	BADAGODA P.S. /722 /2024 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0001298/2024
28	D-BLAPL/459/2025 BLAPL/223/2025	KAMALI @ KAMALKANTA MOHAPATRA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /1046 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Angul) GR/0002018/2024
29	D-BLAPL/479/2025 BLAPL/224/2025	SIBA NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /1148 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001771/2024
30	D-BLAPL/457/2025 BLAPL/225/2025	SANU @ SATYAJIT NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /1046 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Angul) GR/0002018/2024
31	D-BLAPL/424/2025 BLAPL/226/2025	MADHAB NAIK VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000049/2024
32	D-BLAPL/486/2025 BLAPL/227/2025	ARMAN ALI VS STATE OF ODISHA	JAGAJIT PANDA VS	RAIRANGPUR TOWN /300 /2024 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGPUR CT/0001132/2024
33	D-BLAPL/326/2025 BLAPL/228/2025	SONU JANI VS STATE OF ODISHA	AMIT BISWAL VS	NABARANGAPUR TOWN /216 /2024 S.D.J.M. CIVIL JUDGE (JD),NAWARANGAPUR GR/0000844/2024
34	D-BLAPL/505/2025 BLAPL/229/2025	LIPU BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	HANDAPA /401 /2024 S.D.J.M.,ATHMALLIK(Anugul)

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35	D-BLAPL/37868/2024 BLAPL/230/2025	STATE OF ODISHA J. SELVAKUMAR VS	MAHES DAS VS	GR/0001387/2024 BALLIGUDA /75 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamar)
36	D-BLAPL/38211/2024 BLAPL/231/2025	STATE OF ODISHA SHASHIKANTA ROUT VS	SIVA SANKAR CHAINI VS	Spl/0000079/2024 BASUDEVPUR /895 /2024 SPL. JUDGE,BHADRAK(Bhadrak)
37	D-BLAPL/376/2025 BLAPL/232/2025	STATE OF ODISHA SUBHAM RAULA VS	HARAPRASAD SAHU VS	Spl/0000100/2024 DIGAPAHANDI /422 /2024 J.M.F.C.,DIGAPAHANDI(Ganjam)
38	D-BLAPL/485/2025 BLAPL/233/2025	STATE OF ODISHA ISPAT NAIK VS	LAMBODOR ACHARI VS	GR/0000500/2024 BHANJANAGAR /427 /2020 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR
39	D-BLAPL/210/2025 BLAPL/234/2025	STATE OF ODISHA AKHILA PRASAD MISHRA VS	BISWAJIT NAYAK VS	GR/0000793/2020 TALCHER TOWN /641 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul)
40	D-BLAPL/527/2025 BLAPL/235/2025	STATE OF ODISHA JAMUNI SWAIN VS	LAMBODOR ACHARI VS	GR/0001198/2024 BUGUDA /514 /2024 J.M.F.C,BUGUDA(Ganjam)
41	D-BLAPL/513/2025 BLAPL/236/2025	STATE OF ODISHA MANDA @ TULASI SWAIN VS	SURYAKANTA DWIBEDI VS	GR/0000479/2024 FATEGARH /274 /2024 JMFC, BHAPUR(Nayagarh)
42	D-BLAPL/37359/2024 BLAPL/237/2025	STATE OF ODISHA GURUJAR ARYAN YOGESHBHAI VS	RABINDRA PRASAD PATNAIK VS	GR/0000262/2024 CYBER CRIME AND ECONOMIC OFFENSES J.M.F.C.,CHHENDIPADA(Anugul)
43	D-BLAPL/509/2025 BLAPL/238/2025	STATE OF ODISHA ANAMA MAHARANA VS	SURYAKANTA DWIBEDI VS	GR/0001143/2024 RANPUR /379 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh)
44	D-BLAPL/523/2025 BLAPL/239/2025	STATE OF ODISHA MANASH SAHOO @ MANAS SAHOO VS	PRADIP MOHANTY VS	Spl/0000083/2024 SUNDARGARH TOWN /408 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH
45	D-BLAPL/532/2025 BLAPL/240/2025	STATE OF ODISHA SUNIL NAHAK @ MALA VS STATE OF ODISHA	DEBASIS SARANGI VS	GR/0001443/2024 PHULBANI TOWN /269 /2024 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI CT/0001020/2024

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46	D-BLAPL/177/2025 BLAPL/241/2025	SUMANTA PATRA VS STATE OF ODISHA	ANSHUMAN PANDA VS	BAIDYANATHPUR /567 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002613/2024
47	D-BLAPL/456/2025 BLAPL/242/2025	DIPTIKANTA @ DEEPTIKANTA CHOUDHURY VS STATE OF ODISHA(VIG.)	AJAYA KUMAR BARAL VS	CUTTACK VIGILANCE /15 /2024 SPL.JUDGE (VIG.),BHUBANESWAR(Kho GR/0000037/2024
48	D-BLAPL/372/2025 BLAPL/243/2025	PURNA @ PURNA CHANDRA MAHARANA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	PURUNAKATAK /77 /2022 DISTRICT & SESSIONS JUDGE,BOUDH(Kho ST/0000053/2024
49	D-CMP/103/2025 CMP/15/2025	DHANESWAR SAHOO VS BRAHMANANDA PANDA	AMIT PRASAD BOSE VS	// DIST.&SESSIONS JUDGE,KENDRAPARA Fao/0000049/2023
50	D-CMP/53436/2024 CMP/16/2025	KARTIKA SETHI VS KANCHAN PANDA	BAIJAYANTI MOHANTY VS	// CIVIL JUDGE (SD),SONEPUR(Sonepur) CS/0000038/2022
51	D-CMP/560/2025 CMP/17/2025	SUDHANSU SEKHAR MANGARAJ MOHAPATRA VS SWARNALATA SAMAL	SUVASHISH PATTANAİK VS	// ADDL CIVIL JUDGE (SD), JAJPUR(Jajapur) CS/0000272/2006
52	D-CMP/6/2025 CMP/18/2025	SUTAPA PRIYADARSHINI VS M/S. KONARK HOUSING COOPERATIVE SOCIETY LTD.@KONARK HOVEL PVT.LTD., KHORDHA	ARJUNA CHARANA BEHERA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho CS/0001870/2021
53	D-CMP/52/2025 CMP/19/2025	SANKARLAL @ SHANKARLAL AGARWAL VS ARDHENDU SEKHAR RATHA	AJAY KUMAR NANDA VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga EC/0000017/2005
54	D-CMP/55/2025 CMP/20/2025	MOHANLAL AGRAWAL VS ARDHENDU SEKHAR RATHA	AJAYA KUMAR NANDA VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga EC/0000018/2005
55	D-CMP/337/2025 CMP/21/2025	ABINASH PUROHIT VS RANJIT KUMAR PATTNAİK	BANSHIDHAR BAUG VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho CS/0000201/2023
56	D-CMP/53017/2024 CMP/22/2025	RAMESH CHANDRA AGRAWAL VS ASHIS KUMAR AGRAWAL	SITANSHU KUMAR DEY VS	// CIVIL JUDGE (SD),BOLANGIR(Balangir) CS/0000211/2023
57	D-CMP/55045/2024	VIJAY LAXMI SINGH DEO	DILLIP KUMAR PRADHAN	//

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	CMP/23/2025	VS RENUKA KEJRIWAL	VS	A.D.J.,BOLANGIR(Balangir) Fao/0000004/2021
58	D-CMP/52462/2024 CMP/24/2025	SRI SWAPNESWAR MAHADEV BIJE VS OSHA PARIDA	DWARIKA PRASAD MOHANTY VS	// ADDL DIST AND SESSIONS JUDGE,JAJP Fao/0000002/2024
59	D-CMP/44/2025 CMP/25/2025	SHREE JAGANNATH MOHAPRABHU BIJE PURI VS AKHARI BHOI	SUNSHINE ANAND SWAIN VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000571/2011
60	D-CMP/54163/2024 CMP/26/2025	GADADHAR BEHERA VS JOGENDRA BEHERA	RANJAN KUMAR NAYAK VS	// ADL. CIVIL JUDGE (SD),BALASORE(Bal IA/0000547/2019
61	D-CMP/169/2025 CMP/27/2025	BIMAL LOCHAN SAHU VS NARAYAN PRASAD SAHU	SOUGAT DASH VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbha CS/0000358/2019
62	D-CONTC/54465/2024 CONTC/82/2025	N.PITAMBAR RAO VS SALINI PANDIT,IAS	ADV VS	// () //
63	D-CONTC/54505/2024 CONTC/83/2025	APARNA MAHAKUD VS AJAYA LUHA, B.E.O, HARABHANGA, BOUDH	ADV. VS	// () //
64	D-CONTC/54508/2024 CONTC/84/2025	PRAMOD KUMAR GOCHHI VS AKHAYA KUMAR PARIDA, TAHASILDAR, TIGIRIA	NALINI KUMAR JENA VS	// () //
65	D-CONTC/54260/2024 CONTC/85/2025	RAMA CHANDRA MAHAVOIN VS SALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT.	ADV. VS	// () //
66	D-CONTC/54816/2024 CONTC/86/2025	IPSITA PANDA VS BIJAYALAXMI SAMAL, B.E.O, ATHAGARH	TUSAR KUMAR MISHRA VS	// () //
67	D-CONTC/54828/2024 CONTC/87/2025	RAJENDRA PRASAD JENA VS SURESH KUMAR VASHISHTH, IAS	BIKASH KUMAR ROUSTRAY VS	// () //
68	D-CONTC/54847/2024 CONTC/88/2025	SAJUN KISHOR SAMAL VS	ADV. VS	// ()

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69	D-CONTC/54851/2024 CONTC/89/2025	SHALINI PANDIT, IAS SABITA MOHANTA VS SHALINI PANDIT, IAS	ADV. VS	// // ()
70	D-CONTC/53304/2024 CONTC/90/2025	KRUSHNA DHAKAD VS RAJANIKANTA DASH, DIST. PANCHAYAT OFFICER, MALKANGIRI	ADV VS	// // ()
71	D-CONTC/54264/2024 CONTC/91/2025	RANJIT PALAI VS SALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT.	ADV. VS	// // ()
72	D-CONTC/54450/2024 CONTC/92/2025	BILASINI JANI VS CHITTA RANJAN ROUT, DIVISIONAL LABOUR COMMNR., NAYAGARH	ADV VS	// // ()
73	D-CONTC/54570/2024 CONTC/93/2025	PADMA CHARAN SAHOO VS HEMANT SHARMA, IAS	AMIT KUMAR NATH VS	// // ()
74	D-CONTC/54856/2024 CONTC/94/2025	LILABATI BEHERA VS SHALINI PANDIT, IAS	ADV. VS	// // ()
75	D-CONTC/54860/2024 CONTC/95/2025	LAXMIPRIYA MAHANTA VS SHALINI PANDIT, IAS	ADV. VS	// // ()
76	D-CRLA/39474/2024 CRLA/26/2025	JITENDRA CHOBE VS STATE OF ODISHA	DEVASHIS PANDA VS	RAJGANGPUR /90 /2022 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000032/2022
77	D-CRLA/29/2025 CRLA/27/2025	BASANT NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SURADA /54 /2019 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000042/2019
78	D-CRLA/195/2025 CRLA/28/2025	KARTIKA MAJHI VS STATE OF ODISHA	BISWAJIT NAYAK VS	TIKIRI /22 /2016 A.D.J.,RAYGADA(Rayagada) CT/0000007/2024
79	D-CRLA/202/2025 CRLA/29/2025	RANJIT SOREN VS STATE OF ODISHA	BISWAJIT NAYAK VS	JHARPOKHARIA /140 /2022 SPECIAL JUDGE,BARIPADA(Mayurbhanj Spl/0000012/2022

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80	D-CRLA/365/2025 CRLA/30/2025	AKASH SIRKA VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/000007/2024
81	D-CRLA/370/2025 CRLA/31/2025	GATIKRUSHNA SWAIN VS STATE OF ODISHA	HARMOHAN DHAL VS	BANKI /283 /2020 1ST ADJ,CUTTACK(Cuttack) ST/0000129/2021
82	D-CRLA/393/2025 CRLA/32/2025	JAGADISH CHANDRA SAHOO@JAGADISH CHANDRA SAHU VS STATE OF ODISHA	DHANANJAYA MUND VS	DHAULI PS /32 /2017 3RD ADJ BHUBANESWAR(Khordha) CT/0000171/2017
83	D-CRLA/382/2025 CRLA/33/2025	SUBASH CHANDRA PANDA VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	BHUBANESWAR VIGILANCE /51 /2007 SPL.JUDGE (VIG.),BHUBANESWAR(Kho TR/0000033/2024
84	D-CRLA/36933/2024 CRLA/34/2025	VICTIM VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	BALIPATNA /289 /2021 AD HOC ADDITIONAL SESSIONS JUDGE TR/0000478/2021
85	D-CRLA/461/2025 CRLA/35/2025	HIMANSHU KISAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MAHULPALI /124 /2022 SPL.JUDGE SAMBALPUR(Sambalpur) Spl/0000047/2022
86	D-CRLA/38218/2024 CRLA/36/2025	BHIMA MAJHI VS STATE OF ODISHA	GAJENDRA NATH ROUT VS	NIRAKARPUR /59 /2015 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000082/2015
87	D-CRLA/39093/2024 CRLA/37/2025	MANAS MALLICK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	KHAJURIPADA /9 /2019 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000011/2019
88	D-CRLA/476/2025 CRLA/38/2025	GAYADHAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /195 /2015 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000088/2015
89	D-CRLA/39475/2024 CRLA/39/2025	SUBRAT KUMAR BEHERA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	SAMBALPUR VIGILANCE /29 /2020 SPL. JUDGE (VIG),BOLANGIR(Balangir) CT/0000009/2022
90	D-CRLA/72/2025 CRLA/40/2025	MANI DHARUA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /224 /2017 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000123/2017
91	D-CRLMC/256/2025	HIMANSU SEKHAR BARIK	SANDEEP RAJ PANDA	BALASORE VIGILANCE /1 /2014

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	CRLMC/100/2025	VS STATE OF ODISHA(VIG.)	VS	SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/000001/2014
92	D-CRLMC/36855/2024 CRLMC/72/2025	SASMITA SAHU VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	JHARSUGUDA /179 /2023 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000567/2023
93	D-CRLMC/38291/2024 CRLMC/73/2025	RITA SAHU VS STATE OF ODISHA	DR.NIRANJAN SWAIN VS	GANGAPUR (BHANJANAGAR) /17 /2021 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0000045/2021
94	D-CRLMC/38303/2024 CRLMC/74/2025	ARCHANA SAHU@KUMARI SAHU@NILU SAHU VS PREMRAJ SAHU	KASHINATH PATTANAIAK VS	//0 S.D.J.M.,CUTTACK SADAR(Cuttack) ICC/0000113/2023
95	D-CRLMC/68/2025 CRLMC/75/2025	M/S FRONTIER CONSTRUCTION AND CONSULTANCY,KHURDA VS SUVENDU KUMAR SAMANTA	RAJU KUMAR SATPATHY VS	//0 J.M.F.C. IV BHUBANESWAR(Khordha) ICC/0002277/2015
96	D-CRLMC/65/2025 CRLMC/76/2025	M/S FRONTIER CONSTRUCTION AND CONSULTANCY, KHURDA VS SUVENDU KUMAR SAMANTA	RAJU KUMAR SATPATHY VS	//0 J.M.F.C. IV BHUBANESWAR(Khordha) ICC/0002318/2015
97	D-CRLMC/35713/2024 CRLMC/77/2025	DEVANAND LENKA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	//0 J.M.F.C.,BALASORE(Baleshwar) DV M.C./0000032/2024
98	D-CRLMC/38338/2024 CRLMC/78/2025	PRATAP BEHERA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	NCB BHUBANESWAR /1 /2024 2ND A.D.J,KHURDA(Khordha) TR/0000015/2024
99	D-CRLMC/105/2025 CRLMC/79/2025	PANDAB SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	PARJANG /176 /2023 J.M.F.C,PARJANG(Dhenkanal) GR/0000224/2023
100	D-CRLMC/121/2025 CRLMC/80/2025	SOUMYACHIT MISHRA VS STATE OF ODISHA(VIG.)	UMA CHARAN MISHRA VS	BHUBANESWAR VIGILANCE /14 /2019 SPL.JUDGE (VIG.),BHUBANESWAR(Kho CRMC/0000044/2024
101	D-CRLMC/38968/2024 CRLMC/81/2025	PADMA CHARAN JENA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	BRAHMAGIRI /138 /2016 GRAM NYAYALAYA AT BRAHMAGIRI GR/0001300/2016
102	D-CRLMC/39403/2024 CRLMC/82/2025	GOBINDA CHANDRA DAS VS	SAPAN KUMAR LENKA VS	JODA /167 /2021 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kend

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103	D-CRLMC/39402/2024 CRLMC/83/2025	STATE OF ODISHA NALINI PRAVA BEHERA VS STATE OF ODISHA(VIG.)	ASWINI KUMAR SAHOO VS	GR/0000594/2021 SAMBALPUR VIGILANCE /86 /2012 SPECIAL COURT,CUTTACK(Cuttack) Confiscation Case/0000004/2019
104	D-CRLMC/39404/2024 CRLMC/84/2025	NARAYAN SAHU VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	GOSANINUAGAM /11 /2012 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000098/2012
105	D-CRLMC/39437/2024 CRLMC/85/2025	M/S CITICON ENGINEERS LTD.,BBSR VS PRAMOD KUMAR MAHAPATRA	SIDHESWAR RATH VS	//0 J.M.F.C.,ROURKELA(Sundargarh) ICC/0000604/2015
106	D-CRLMC/39439/2024 CRLMC/86/2025	M/S CITICON ENGINEERS LTD.,BBSR VS NIRMAL DEBNATH	SIDHESWAR RATH VS	//0 J.M.F.C.,ROURKELA(Sundargarh) ICC/0000605/2015
107	D-CRLMC/199/2025 CRLMC/87/2025	DEBENDRA KUMAR BASTIA@DEBENDRA NATH BASTIA VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	SALIPUR /249 /2007 P.O SPL.COURT SC AND ST (POA) ACT, ST/0000010/2015
108	D-CRLMC/38996/2024 CRLMC/88/2025	MONALISHA NAYAK VS MANOJ KUMAR TRIPATHY	RAMAKANTA NAYAK VS	//0 J.M.F.C,CUTTACK(Cuttack) ICC/0000219/2017
109	D-CRLMC/95/2025 CRLMC/89/2025	ASHOK KANHAR VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /42 /2021 J.M.F.C.,KANTAMAL(Baudh) CT/0000075/2021
110	D-CRLMC/39212/2024 CRLMC/90/2025	DEEPAK SAHU VS STATE OF ODISHA	KIRTAN DANG VS	ANGUL TOWN /545 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001043/2024
111	D-CRLMC/519/2025 CRLMC/91/2025	DEEP VARMA VS STATE OF ODISHA	MAMTA TRIPATHY VS	EOW,BHUBANESWAR /12 /2024 (//
112	D-CRLMC/221/2025 CRLMC/92/2025	LAXMIPRIYA @ LAXMISHREE TRIPATHY VS STATE OF ODISHA	ARUN KUMAR DAS VS	DHENKANAL TOWN /134 /2023 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000287/2023
113	D-CRLMC/248/2025 CRLMC/93/2025	RASHMITA DWIBEDI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	//0 J.M.F.C.,BALASORE(Baleshwar) ICC/0000307/2022

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114	D-CRLMC/39361/2024 CRLMC/94/2025	ABHISEK PARIDA @ BABULU VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Tantiapal Marine /170 /2024 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0002206/2024
115	D-CRLMC/252/2025 CRLMC/95/2025	VICTIM/INFORMANT VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	SALIPUR /54 /2023 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000030/2023
116	D-CRLMC/254/2025 CRLMC/96/2025	VICTIM/INFORMANT VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	SALIPUR /54 /2023 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000030/2023
117	D-CRLMC/655/2025 CRLMC/97/2025	SIBASISH NATH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BAISINGA /159 /2020 J.M.F.C., BETANATI(Mayurbhanj) CT/0000415/2020
118	D-CRLMC/38457/2024 CRLMC/98/2025	KUNA BADHEI @ AMULYA MOHAPATRA VS STATE OF ODISHA	TRILOCHAN BARIK VS	CAPITAL P.S. /381 /2017 A.D.J.,BHUBANESWAR(Khordha) TR/0000166/2018
119	D-CRLMC/39432/2024 CRLMC/99/2025	PRADEEP KUMAR MOHANTY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	//0 S.D.J.M.,BALASORE(Baleshwar) ICC/0000920/2023
120	D-CRLMP/38885/2024 CRLMP/13/2025	RAHUL KUMAR ROUT VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	KALINGA NAGAR /144 /2024 () //
121	D-CRLMP/38891/2024 CRLMP/14/2025	RAJANI NAHAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /485 /2024 () //
122	D-CRLMP/38745/2024 CRLMP/15/2025	NARAYAN PADHY VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	//0 () //
123	D-CRLMP/237/2025 CRLMP/16/2025	APARNA JENA VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	JAJPUR TOWN /448 /2023 () //
124	D-CRLMP/201/2025 CRLMP/17/2025	GOURANGA MISHRA VS SUPERINTENDENT OF POLICE, JAJPUR	BIBHUTI RANJAN MOHANTY VS	KALIAPANI /120 /2024 G.N CUM J.M.F.C., SUKINDA(Jajapur) ICC/0000017/2024
125	D-CRLMP/39019/2024	ANANTA KUMAR JENA	PARSURAM PANDA	//0

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	CRLMP/18/2025	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/39393/2024 CRLMP/19/2025	ARA SEK HAR VS UNION OF INDIA	CHITTA RANJAN LENKA VS	KORAPUT TOWN /196 /2021 () //
127	D-CRLMP/39148/2024 CRLMP/20/2025	SNEHASINI DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KUJANGA /472 /2023 () //
128	D-CRLMP/39014/2024 CRLMP/21/2025	DEBENDRA KUMAR SWAIN VS STATE OF ODISHA	ALOK KUMAR DAS VS	//0 () //
129	D-CRLMP/39150/2024 CRLMP/22/2025	LAXMAN KUMAR SINGH VS SARASWATI SINGH	SURYAKANTA DWIBEDI VS	//0 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CRMC/0000196/2023
130	D-CRLMP/38905/2024 CRLMP/23/2025	DILLIP BHOI @ DILLIP KUMAR BHOI VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	BHEDEN /122 /2022 () //
131	D-CRLMP/38681/2024 CRLMP/24/2025	ADWEITA DEHURY VS STATE OF ODISHA	AMIT KUMAR NATH VS	//0 () //
132	D-CRLMP/37772/2024 CRLMP/25/2025	BINOD KUMAR JENA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BALIKUDA /419 /2024 () //
133	D-CRLREV/38703/2024 CRLREV/12/2025	KALPIT SAXENA VS STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	K.NUAGAON /505 /2023 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000689/2023
134	D-CRLREV/39128/2024 CRLREV/13/2025	JITENDRA TAREI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /414 /2024 ADDL. DIST. AND SESSIONS JUDGE, KH ST/0000060/2024
135	D-CRLREV/39262/2024 CRLREV/14/2025	BIBEKANAND ATABUDHI VS STATE OF ODISHA	BISWAJIT NAYAK VS	MARSHAGHAI /275 /2021 SPECIAL JUDGE,KENDRAPARA(Kendrap TR/0000086/2021
136	D-FAO/41/2025 FAO/7/2025	TANKADHAR DEHURIA VS	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA

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137	D-FAO/241/2025 FAO/8/2025	UNION OF INDIA HIRA DEI PANDEY VS UNION OF INDIA	SATYABAN SAHOO VS	Oa/0000140/2023 // RAILWAY CLAIMS TRIBUNAL, BHUBA
138	D-FAO/243/2025 FAO/9/2025	MEHERUBBA BEGUM@MEHERUBBA BEGAM VS UNION OF INDIA	SATYABAN SAHOO VS	Oa/0000081/2023 // RAILWAY CLAIMS TRIBUNAL, BHUBA
139	D-MACA/28/2025 MACA/38/2025	NIRANJAN SWAIN VS SANTOSH KUMAR JENA	BISHNU BRATA SINGH VS	Oa/0000126/2023 // III M.A.C.T.,BHUBANESWAR(Khordha)
140	D-MACA/55090/2024 MACA/39/2025	HIRA NAG VS PRINCIPAL, GANDHI INSTITUTE FOR TECH, BBSR	RAMESH CHANDRA PRADHAN VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha)
141	D-MATA/53730/2024 MATA/7/2025	APARNA TRIPATHY VS SUSANT KUMAR PANIGRAHI	SANTOSH KUMAR NANDA VS	// JUDGE, FAMILY COURT, BARGARH(Ba
142	D-MATA/53425/2024 MATA/8/2025	SUBHADRA PATI VS NITISH TRIPATHY	MANORANJAN KAR VS	Mat/0000013/2019 // JUDGE FAMILY COURT,CUTTACK(Cutta
143	D-RPFAM/50903/2024 RPFAM/6/2025	PALURAM KISKU VS LAXMIMANI SOREN	RABINDRA NATH PRUSTY VS	CP/0000596/2020 // JUDGE FAMILY COURT, BARIPADA(Ma
144	D-RSA/300/2025 RSA/12/2025	SRI SRI BALABHADRA JEW MARFAT SRI NIIBAS CHANDRA PANDA VS SRI SRI BALABHADRA JEW MARFAT, SRI HARISH CHANDRA PANDA	AMIT PRASAD BOSE VS	Crp/0000267/2023 // 3RD ADDL DISTRICT JUDGE, BALASOR
145	D-RSA/51057/2024 RSA/13/2025	REBATI BARADA VS THE MANAGING DIRECTOR OF SOUTH CO.,TPSODL, BERHAMPUR	SUKANTA KUMAR NAYAK VS	RFA/0000113/2007 // 3RD ADDL.SESSION JUDGE CUM SPL.J
146	D-RSA/424/2025 RSA/14/2025	STATE OF ODISHA VS VIBGYOR STRUCTURAL CONSTRUCTION PVT LTD.,SAMBALPUR	AJODHYA RANJAN DASH,A.G.A VS	RFA/0000004/2024 // DISTRICT & SESSIONS JUDGE,SAMBAL
147	D-RSA/257/2025 RSA/15/2025	JHUNU SAMAL VS PRAMILA SWAIN	KURESH PRASAD DASH VS	RFA/0000004/2016 // A.D.J.,ASKA(Ganjam) RFA/0000012/2014

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148	D-RSA/505/2025 RSA/16/2025	KHAGESWAR NAIK VS THAKURA NAIK	GOKULANANDA SAHU VS	// A.D.J.,PADAMPUR(Bargarh) RFA/000016/2018
149	D-RSA/623/2025 RSA/17/2025	PRADEEP KUMAR BEHERA VS THE SECRETARY ,MINISTRY OF EDUCATION GOVERNMENT OF INDIA,NEW DELHI	ASHOK DAS VS	// DISTRICT & SESSIONS JUDGE,BERHAM RFA/0000255/2022
150	D-RVWPET/456/2025 RVWPET/10/2025	STATE OF ODISHA VS PRATIBHA RANI PATRA	BIMBISAR DASH,A.G.A VS	// () //
151	D-RVWPET/489/2025 RVWPET/11/2025	DR. PRANATI SATAPATHY VS BHAKTA CHARAN PRADHAN, O.A.S.	SRIDHAR RATH VS	// () //
152	D-RVWPET/54648/2024 RVWPET/12/2025	BHASKAR SWAIN VS PANCHU DAS	SUKANTA KUMAR NAYAK VS	// () //
153	D-RVWPET/455/2025 RVWPET/9/2025	STATE OF ODISHA VS SISIR KUMAR SAHOO	BIMBISAR DASH,A.G.A VS	// () //
154	D-SAO/54082/2024 SAO/1/2025	BIDYUTLATA PRADHAN VS CHAKRADHAR MAJHI	MANOJ KUMAR MOHANTY VS	// A.D.J.,ANGUL(Anugul) RFA/0000001/2021
155	D-TRP(C)/469/2025 TRP(C)/10/2025	HARAPRIYA PANIGRAHI VS MIHIR KUMAR ACHARYA	BISWAJIT MOHAPATRA VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000276/2024
156	D-TRP(C)/668/2025 TRP(C)/11/2025	PALLABI BISWAL VS JITENDRA KUMAR DAS	BIJAY KUMAR MISHRA VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000207/2024
157	D-TRPCRL/600/2025 TRPCRL/2/2025	PRIYABRATA DAS VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	MAHILA P.S. BUXIBAZAR /24 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000112/2024
158	D-WA/54690/2024 WA/31/2025	STATE OF ODISHA VS SANJAY KUMAR SAHOO	JATESWAR NAYAK,A.G.A VS	// () //
159	D-WA/54543/2024	STATE OF ODISHA	MANASH RANJAN MOHANTY,A.G.A	//

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	WA/32/2025	VS	VS	0
		ASWINI KUMAR SENAPATI		//
160	D-WA/54546/2024	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	//
	WA/33/2025	VS	VS	0
		PARSURAM BEHERA		//
161	D-WA/54548/2024	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	//
	WA/34/2025	VS	VS	0
		GOPAL BHUE		//
162	D-WA/54550/2024	STATE OF ODISHA	UMESH CHANDRA BEHURA,A.G.A	//
	WA/35/2025	VS	VS	0
		AVAYA DIKSHIT		//
163	D-WA/54693/2024	STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	//
	WA/36/2025	VS	VS	0
		SOUDAMINI DAS		//
164	D-WA/54552/2024	STATE OF ODISHA	BIMBISAR DASH, A.G.A.	//
	WA/37/2025	VS	VS	0
		NILIMA NAYAK		//
165	D-WA/54553/2024	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	//
	WA/38/2025	VS	VS	0
		BANCHHANIDHI SADMADIA		//
166	D-WA/54695/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//
	WA/39/2025	VS	VS	0
		DR. UPENDRA SAHOO		//
167	D-WA/54643/2024	RAMAKANTA MOHANTA	AMIYA KUMAR CHHATOI	//
	WA/40/2025	VS	VS	0
		STATE OF ODISHA		//
168	D-WA/54691/2024	STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	//
	WA/41/2025	VS	VS	0
		HEMANTA KUMAR DIHUDI		//
169	D-WA/54694/2024	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	//
	WA/42/2025	VS	VS	0
		MINATI RATHA		//
170	D-WA/54698/2024	STATE OF ODISHA	SACHIDANANDA NAYAK,A.S.C	//
	WA/43/2025	VS	VS	0

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171	D-WA/54696/2024 WA/44/2025	BHARAT CHANDRA SAMAL STATE OF ODISHA VS DR AMIYA RANJAN BARIK	SASWAT DAS,A.G.A VS	// // 0 //
172	D-WA/54781/2024 WA/45/2025	SOBHAN KUMAR BANERJEE VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// 0 //
173	D-WA/54970/2024 WA/46/2025	RITANJALI SETHI VS COLLECTOR AND DIST.MAGISTRATE, KENDRAPARA	BAIDHAR SAHOO VS	// 0 //
174	D-WA/54812/2024 WA/47/2025	SNEHASISH NAYAK VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// 0 //
175	D-WA/55055/2024 WA/48/2025	STATE OF ODISHA VS ASHOK KUMAR MOHANTY	PRABIR KUMAR RAY, A.G.A. VS	// 0 //
176	D-WA/93/2025 WA/49/2025	SANTILAL NANDA VS DIRECTOR,SECONDARY EDUCATION, KHURDA	BANSHIDHAR SATAPATHY VS	// 0 //
177	D-WP(C)/22/2025 WP(C)/616/2025	SUNARAM SABAT VS STATE OF ODISHA	ASITA KUMAR NAYAK VS	// 0 //
178	D-WP(C)/55126/2024 WP(C)/617/2025	SUBHAS CHANDRA PARIDA VS ADDL. COMNR, ADDL. REVISIONAL COURT NO. II, BBSR	JASHOBANTA DASH VS	// 0 //
179	D-WP(C)/24/2025 WP(C)/618/2025	PRITAM KUMAR JENA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
180	D-WP(C)/55240/2024 WP(C)/619/2025	PRAVAT KUMAR PATTANAIAK VS STATE OF ODISHA	NAMITA PATTANAIAK VS	// 0 //
181	D-WP(C)/42/2025 WP(C)/620/2025	HI TECH CHARITABLE TRUST, KORAPUT VS CHAIRMAN, CENTRAL BOARD OF DIRECT TAXES,NEW DELHI	JAGAMOHAN PATTANAIAK VS	// 0 //

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182	D-WP(C)/62/2025 WP(C)/621/2025	BRUNDABAN NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MALLICK VS	// 0 //
183	D-WP(C)/55261/2024 WP(C)/622/2025	KANAKALATA MOHAPATRA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
184	D-WP(C)/75/2025 WP(C)/623/2025	SANJAYA KUMAR SAMAL VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
185	D-WP(C)/70/2025 WP(C)/624/2025	BHOLANATH SATAPATHY VS STATE OF ODISHA	SARADA DASH VS	// 0 //
186	D-WP(C)/254/2025 WP(C)/625/2025	M/S DEBI PRASAD TRIPATHY, JAGATSINGHPUR VS JOINT COMMISSIONER OF STATE TAX (APPEAL), CUTTACK	KAJAL SAHOO VS	// 0 //
187	D-WP(C)/4/2025 WP(C)/626/2025	M/S OMM SHREE MAHAVIR INSTITUTE, NARANPUR, CUTTACK VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
188	D-WP(C)/77/2025 WP(C)/627/2025	JANAKI MISHRA VS STATE OF ODISHA	RAJU KUMAR SATPATHY VS	// 0 //
189	D-WP(C)/115/2025 WP(C)/628/2025	RAJESH KUMAR AGRAWAL VS THE LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, BARGARH	AMIT PRASAD BOSE VS	// 0 //
190	D-WP(C)/256/2025 WP(C)/629/2025	M/S. DEBI PRASAD TRIPATHY, JAGATSINGHPUR VS JOINT COMMISSIONER OF STATE TAX(APPEAL), TERRITORIAL RANGE, CUTTACK-II, CUTTACK	KAJAL SAHOO VS	// 0 //
191	D-WP(C)/55047/2024 WP(C)/630/2025	ABHAYA KUMAR KHILAR VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
192	D-WP(C)/577/2025 WP(C)/631/2025	NAYAN KUMAR RAHA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
193	D-WP(C)/117/2025	PARESWAR DIGAL	SUSANTA KUMAR LENKA	//

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	WP(C)/632/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/55183/2024 WP(C)/633/2025	M/S. ISWAR CHANDRA GARNAIK, ANGUL VS DEPUTY DIRECTOR (REVENUE) EMPLOYEES STATE INSURANCE CORPORATION PANCHADEEP BHAWAN, BBSR	SOMANATH MISHRA VS	// 0 //
195	D-WP(C)/461/2025 WP(C)/634/2025	M/S. PRAVAT KUMAR BEHERA, RUKUTIPATA, JAJPUR VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, JAJPUR CIRCLE, JAJPUR-II	ITISHREE TRIPATHY VS	// 0 //
196	D-WP(C)/119/2025 WP(C)/635/2025	SATYA RANJAN SAMAL VS STATE OF ODISHA	SWOYAM PRABHU JENA VS	// 0 //
197	D-WP(C)/460/2025 WP(C)/636/2025	M/S SAMIR KUMAR SAMANTARAY VS ASSISTANT COMMISSIONER OF STATE TAX CT AND GST	DAITARI BEHERA VS	// 0 //
198	D-WP(C)/7/2025 WP(C)/637/2025	BIJAYA KUMAR PARIDA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
199	D-WP(C)/175/2025 WP(C)/638/2025	PRIYARANJAN PANDA VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
200	D-WP(C)/292/2025 WP(C)/639/2025	LEENA MISHRA VS STATE OF ODISHA	BANSHIDHAR BAUG VS	// 0 //
201	D-WP(C)/272/2025 WP(C)/640/2025	DILLIP KUMAR SAHOO VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
202	D-WP(C)/176/2025 WP(C)/641/2025	DIPAK KUMAR PATTANAIAK VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
203	D-WP(C)/55186/2024 WP(C)/642/2025	M/S. JHA BABA PROJECT PVT.LTD, KEONJHAR VS ASSISTANT PROVIDENT FUND COMMISSIONER EPFO TIKARGUMRA, KEONJHAR	SOMANATH MISHRA VS	// 0 //
204	D-WP(C)/74/2025 WP(C)/643/2025	JANAKI MISHRA VS	RAJU KUMAR SATPATHY VS	// 0

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205	D-WP(C)/49/2025 WP(C)/644/2025	STATE OF ODISHA BASANTI DEVI @ SADHANGI VS THE BRANCH MANAGER, LIFE INSURANCE CORPORATION OF INDIA (LIC),. CUTTACK	HRUDANANDA TRIPATHY VS	// // 0 //
206	D-WP(C)/275/2025 WP(C)/645/2025	HUBLAL SAHU VS STATE OF ORISSA	KRUSHNA CHANDRA DASH VS	// 0 //
207	D-WP(C)/179/2025 WP(C)/646/2025	MANASH KUMAR MALLIK VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
208	D-WP(C)/578/2025 WP(C)/647/2025	RAJENDRA MALLICK VS STATE OF ODISHA	PRASANT KISHORE RAY VS	// 0 //
209	D-WP(C)/123/2025 WP(C)/648/2025	TAPAN KUMAR DAS VS ADDITIONAL COMMISSIONER, BBSR	MADHAB LAL AGARWAL VS	// 0 //
210	D-WP(C)/8/2025 WP(C)/649/2025	MRUTYUNJAYA SAHU VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
211	D-WP(C)/184/2025 WP(C)/650/2025	DILLIP KUMAR NAYAK VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
212	D-WP(C)/277/2025 WP(C)/651/2025	DEBARCHAN SAHU VS STATE OF ORISSA	KRUSHNA CHANDRA DASH VS	// 0 //
213	D-WP(C)/186/2025 WP(C)/652/2025	KALANDI SAHOO VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
214	D-WP(C)/49737/2024 WP(C)/653/2025	RADHASHYAM PATRA VS STATE OF ODISHA	RAJU KUMAR SATPATHY VS	// 0 //
215	D-WP(C)/291/2025 WP(C)/654/2025	SAHEB@SAHAB SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// 0 //

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216	D-WP(C)/187/2025 WP(C)/655/2025	ABANI RANJAN NAYAK VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
217	D-WP(C)/9/2025 WP(C)/656/2025	SARADA PRASAD MOHANTY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
218	D-WP(C)/264/2025 WP(C)/657/2025	M/S GREWAL MINERALS AND METALS LLP, KEONJHAR VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //
219	D-WP(C)/289/2025 WP(C)/658/2025	KESHARI TAKRI VS STATE OF ODISHA	KAMAL BEHARI PANDA VS	// 0 //
220	D-WP(C)/283/2025 WP(C)/659/2025	DHARANIDHAR SAHOO VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //
221	D-WP(C)/52745/2024 WP(C)/660/2025	GANESH PRASAD RANA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
222	D-WP(C)/55191/2024 WP(C)/661/2025	NILAKANTHA NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
223	D-WP(C)/278/2025 WP(C)/662/2025	KANCHANBALA SATPATHY VS STATE OF ODISHA	AKSHYANGSHU SEKHAR NANDY VS	// 0 //
224	D-WP(C)/244/2025 WP(C)/663/2025	GOVERNING BODY OF BETNATI DEGREE MAHAVIDYALAYA , MAYURBHANJ VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
225	D-WP(C)/188/2025 WP(C)/664/2025	HARIHAR SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
226	D-WP(C)/50/2025 WP(C)/665/2025	CH.SUBASH CHANDRA SUBUDHI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
227	D-WP(C)/53300/2024	BIDYADHAR PRADHAN	BANSHIDHAR SATAPATHY	//

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	WP(C)/666/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/13/2025 WP(C)/667/2025	SUSAMA DAS VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
229	D-WP(C)/54232/2024 WP(C)/668/2025	SUSANTA KUMAR SAHOO @ SUMANTA SAHU VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
230	D-WP(C)/55192/2024 WP(C)/669/2025	SUBASH CHANDRA GAMANGO VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
231	D-WP(C)/54/2025 WP(C)/670/2025	ANNAPURNA NAYAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
232	D-WP(C)/202/2025 WP(C)/671/2025	RAJLAXMI S.H.G., GUAMAL, BHADRAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
233	D-WP(C)/54481/2024 WP(C)/672/2025	PURNA CHANDRA BEHERA VS THE STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //
234	D-WP(C)/484/2025 WP(C)/673/2025	M/S SITESH KUMAR PRADHAN VS SUPERINTENDENT CGST AND CENTRAL EXECISE CUTTACK II	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
235	D-WP(C)/59/2025 WP(C)/674/2025	ABHIMANYU PANDA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
236	D-WP(C)/55223/2024 WP(C)/675/2025	GOLAKA GOUDA VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //
237	D-WP(C)/266/2025 WP(C)/676/2025	DR.DESABANDHU BEHERA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
238	D-WP(C)/137/2025 WP(C)/677/2025	CHANDRAMA SAHU VS	SUSANTA KUMAR DASH VS	// 0

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239	D-WP(C)/265/2025 WP(C)/678/2025	THE STATE OF ODISHA KUMUDA RANJAN GAHIR VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// // 0 //
240	D-WP(C)/110/2025 WP(C)/679/2025	RAKESH PRADHAN VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
241	D-WP(C)/148/2025 WP(C)/680/2025	SAMBIT SAHOO VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
242	D-WP(C)/218/2025 WP(C)/681/2025	RANJAN KUMAR SAHU VS STATE OF ODISHA	SUDHIR KUMAR PATRA VS	// 0 //
243	D-WP(C)/113/2025 WP(C)/682/2025	JALANDHAR PARIDA VS MANAGEMENT OF FOREST DEPT. CORPORATION LTD., BBSR	SASWATI MOHAPATRA VS	// 0 //
244	D-WP(C)/120/2025 WP(C)/683/2025	NAGAMMA PATTNAIK VS TAHASILDAR, PURI	TAPAN KUMAR MANDAL VS	// 0 //
245	D-WP(C)/146/2025 WP(C)/684/2025	INFLUX SECURITY SERVICES PVT LTD. VS CHIEF MANAGER STATE BANK OF INDIA,BHUBANESWAR	PRASHNTA KUMAR NAYAK VS	// 0 //
246	D-WP(C)/55003/2024 WP(C)/685/2025	ROSALIN BEHERA VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
247	D-WP(C)/69/2025 WP(C)/686/2025	BHAGIRATHI SAHOO VS STATE OF ODISHA.	JYOTI RANJAN KHUNTIA VS	// 0 //
248	D-WP(C)/178/2025 WP(C)/687/2025	M/S VISA STEEL LTD., JAJPUR VS TATA POWER NORTHERN ODISHA DISTRIBUTION LTD., JAJPUR	ANKITA MUKHERJI VS	// 0 //
249	D-WP(C)/124/2025 WP(C)/688/2025	SANJIB KUMAR MOHANTY VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //

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250	D-WP(C)/219/2025 WP(C)/689/2025	MAKUNDA CHANDRA MOHANTY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
251	D-WP(C)/198/2025 WP(C)/690/2025	M/S.SADANANDA SAHOO, JAGATSINGHPUR VS CT AND GST OFFICER, JAGATSINGHPUR CIRCLE, CUTTACK-II	KAJAL SAHOO VS	// 0 //
252	D-WP(C)/48/2025 WP(C)/691/2025	NARAYAN PRADHAN VS ASST. COMNR GST AND CE, BERHAMPUR DIVISION	PRANAYA KISHORE HARICHANDAN VS	// 0 //
253	D-WP(C)/128/2025 WP(C)/692/2025	UDAYA KUMAR SWAIN VS REGISTRAR CO OPERATIVE SOCIETIES, ODISHA, BBSR	GOKULANANDA SAHU VS	// 0 //
254	D-WP(C)/53/2025 WP(C)/693/2025	M/S ILIYAS GRANITES, BAGHAJHARI, GANJAM VS SUPERINTENDENT GST AND CE, BERHAMPUR	PRANAYA KISHORE HARICHANDAN VS	// 0 //
255	D-WP(C)/54496/2024 WP(C)/694/2025	PRASAN KUMAR MAHARANA VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// 0 //
256	D-WP(C)/54850/2024 WP(C)/695/2025	ABHIMANYU SAMANTA SINGHAR HIGHER SECONDARY SCHOOL VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
257	D-WP(C)/126/2025 WP(C)/696/2025	KUSHADHAR KUANR VS STATE OF ODISHA	MONOMOY BASU VS	// 0 //
258	D-WP(C)/147/2025 WP(C)/697/2025	SURESH KUMAR SETHI VS THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR	BHABANI PRASAD MOHANTY VS	// 0 //
259	D-WP(C)/127/2025 WP(C)/698/2025	SWAPNA MOHANTY VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
260	D-WP(C)/55200/2024 WP(C)/699/2025	PRAKASH CHANDRA SAHOO VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
261	D-WP(C)/770/2025	DEEPAK KUMAR HOTA	SURESH CHANDRA DASH	//

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	WP(C)/700/2025	VS	VS	0
		TAHASILDAR , BONTH, BHADRAK		//
262	D-WP(C)/246/2025	NARENDRA KUMAR MISHRA	JYOTIRMAY GUPTA	//
	WP(C)/701/2025	VS	VS	0
		STATE OF ODISHA		//
263	D-WP(C)/247/2025	SARASWATI MALLICK	BISIKESAN PRADHAN	//
	WP(C)/702/2025	VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/666/2025	JAGABANDHU PRADHAN	JYOTI RANJAN DEO	//
	WP(C)/703/2025	VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/249/2025	SANJAYA NAIK	MANOJA KUMAR KHUNTIA	//
	WP(C)/704/2025	VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/53588/2024	NALINI KANTA RAY	PRASANNA KUMAR SAHOO	//
	WP(C)/705/2025	VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/53182/2024	ULLASH JENA	GOPAL KRUSHNA NANDA	//
	WP(C)/706/2025	VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/50462/2024	CHINTAMANI DASH	RAMA KRISHNA BISOI	//
	WP(C)/707/2025	VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/537/2025	NARENDRA KUMAR SINGH	SIDHARTH SANKAR MOHAPATRA	//
	WP(C)/708/2025	VS	VS	0
		GENERAL MANAGER (MINING)- CUM-PROJECT OFFICER, MCL, LTD, ANGUL		//
270	D-WP(C)/220/2025	DHRUBA CHARAN BEHERA	DHANESWAR BEHERA	//
	WP(C)/709/2025	VS	VS	0
		STATE OF ORISSA		//
271	D-WP(C)/570/2025	DILLIP KUMAR MALLICK	SIBAPRASAD PATI	//
	WP(C)/710/2025	VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/129/2025	SUBHAGINI DIGAL	LAXMIKANTA MOHANTY	//
	WP(C)/711/2025	VS	VS	0

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273	D-WP(C)/130/2025 WP(C)/712/2025	STATE OF ODISHA SANJAY KUMAR JAIN VS	BHABANI PRASAD MOHANTY VS	// // 0
274	D-WP(C)/221/2025 WP(C)/713/2025	THE COMNR OF COMMERCIAL TAXES AND GOODS AND SERVICE TAX, ODISHA, CUTTACK UMA SARANGI VS	DHANESWAR BEHERA VS	// // 0
275	D-WP(C)/251/2025 WP(C)/714/2025	STATE OF ODISHA CHANDRAMOHAN BEHERA VS	VIVEKANANDA JENA VS	// // 0
276	D-WP(C)/53299/2024 WP(C)/715/2025	STATE OF ODISHA SANATAN MOHANTY VS	BANSHIDHAR SATAPATHY VS	// // 0
277	D-WP(C)/807/2025 WP(C)/716/2025	STATE OF ODISHA TRISHNA REAL ESTATE PVT. LTD., BBSR VS	DEBAKANTA MOHANTY VS	// // 0
278	D-WP(C)/224/2025 WP(C)/717/2025	STATE OF ODISHA NIRANJAN PATI VS	DHANESWAR BEHERA VS	// // 0
279	D-WP(C)/54116/2024 WP(C)/718/2025	STATE OF ODISHA DEBASMITA SAMANTARAY VS	SUDHANSHU SEKHAR PRATAP VS	// // 0
280	D-WP(C)/132/2025 WP(C)/719/2025	STATE OF ODISHA MANASWINI ROY SAMANT VS	UMESH CHANDRA MOHANTY VS	// // 0
281	D-WP(C)/54285/2024 WP(C)/720/2025	STATE OF ODISHA SURYANARAYAN PRADHAN VS	LALITENDU MISHRA VS	// // 0
282	D-WP(C)/136/2025 WP(C)/721/2025	STATE OF ODISHA PURNA CHANDRA SAHOO VS	MANAS RANJAN KHATUA VS	// // 0
283	D-WP(C)/138/2025 WP(C)/722/2025	STATE OF ODISHA KAILASH PRADHAN VS	BHABANI PRASAD MOHANTY VS	// // 0
		THE COMNR OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK		//

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284	D-WP(C)/294/2025 WP(C)/723/2025	KUMARI DAKAPRASTA VS STATE OF ODISHA	KAMAL BEHARI PANDA VS	// 0 //
285	D-WP(C)/141/2025 WP(C)/724/2025	BIBHUDHENDU KHUNTIA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
286	D-WP(C)/758/2025 WP(C)/725/2025	SAMBARI MAJHI VS COLLECTOR, KALAHANDI	SIDHARTH SANKAR MOHAPATRA VS	// 0 //
287	D-WP(C)/299/2025 WP(C)/726/2025	MANAGING COMMITTEE OF THE PURI DISTRICT CO OPERATIVE MILK PRODUCERS UNION VS STATE OF ODISHA	SANDEEP KUMAR VS	// 0 //
288	D-WP(C)/667/2025 WP(C)/727/2025	DIBAKAR BEHERA VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
289	D-WP(C)/301/2025 WP(C)/728/2025	RABI KUNDIKA VS STATE OF ODISHA	KAMAL BEHARI PANDA VS	// 0 //
290	D-WP(C)/663/2025 WP(C)/729/2025	SATYABHAMA DEI VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
291	D-WP(C)/816/2025 WP(C)/730/2025	PARBATI DHANUAR VS NATIONAL HIGHWAYS AUTHORITY OF INDIA, NEW DELHI	SOUMYA MISHRA VS	// 0 //
292	D-WP(C)/154/2025 WP(C)/731/2025	LINGARAJ MAHANTA VS COLLECTOR, SUNDARGARH	SUBHENDU KAR VS	// 0 //
293	D-WP(C)/54038/2024 WP(C)/732/2025	SRIBATSA LANCHHAN MOHAPATRA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
294	D-WP(C)/803/2025 WP(C)/733/2025	GAUTAM BARAL VS COLLECTOR AND DISTRICT MAGISTRATE, PURI	ARUPANANDA GOSWAMY VS	// 0 //
295	D-WP(C)/804/2025	KUMAR NAYAK	ARUPANANDA GOSWAMY	//

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	WP(C)/734/2025	VS	VS	0
		COLLECTIOR AND DISTRICT MAGISTRATE, PURI		//
296	D-WP(C)/806/2025	KARTIK SAHOO	ARUPANANDA GOSWAMY	//
	WP(C)/735/2025	VS	VS	0
		COLLECTOR AND DISTRICT MAGISTRATE, PURI		//
297	D-WP(C)/814/2025	DR.SUPREET SAURAV	AVIJIT MISHRA	//
	WP(C)/736/2025	VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/54616/2024	SUDHANIDHI PANDA	BIRANCHI NARAYAN NAYAK	//
	WP(C)/737/2025	VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/164/2025	MAMATA KUMARI SAHOO	MANAS RANJAN KHATUA	//
	WP(C)/738/2025	VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/734/2025	DEEPTI RANJAN ROUT	DILLIP KUMAR MOHAPATRA	//
	WP(C)/739/2025	VS	VS	0
		BERHAMPUR UNIVERSITY, GANJAM		//
301	D-WP(C)/165/2025	JANMAJAYA NAYAK	MANAS RANJAN KHATUA	//
	WP(C)/740/2025	VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/859/2025	RAMALATA NAYAK	BASUDEV PUJARI	//
	WP(C)/741/2025	VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/53463/2024	HINDUSTAN ORE AND MINING PVT.LTD	AMIT PATTNAIK	//
	WP(C)/742/2025	VS	VS	0
		THE ASSESSMENT UNIT OF NATIONAL FACELESS ASSESSMENT CENTRE		//
304	D-WP(C)/55233/2024	SURYA NARAYAN NAIK @ NAYAK	SHASHI BHUSAN JENA	//
	WP(C)/743/2025	VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/55227/2024	NILABATI MAJHI	SIDDHARTH PRASAD MISHRA	//
	WP(C)/744/2025	VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/609/2025	JAGANNATH PRASAD BEHERA	UMAKANT SAHOO	//
	WP(C)/745/2025	VS	VS	0

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307	D-WP(C)/791/2025 WP(C)/746/2025	STATE OF ODISHA SUNITA BEHERA VS COLLECTOR, GANJAM	PRASANTA KUMAR NANDA VS	// // 0 //
308	D-WP(C)/691/2025 WP(C)/747/2025	RAMESH CHANDRA DETHI VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// 0 //
309	D-WP(C)/890/2025 WP(C)/748/2025	M/S. PRAKASH INDUSTRIES LTD., CHHATISGARH VS MICRO AND SMALL ENTERPRISE FACILITATION COUNCIL, ROURKELA	BIBHU PRASAD PANDA VS	// 0 //
310	D-WP(C)/792/2025 WP(C)/749/2025	UTKAL RANJAN NAYAK VS COLLECTOR, KORAPUT	PRASANTA KUMAR NANDA VS	// 0 //
311	D-WP(C)/47/2025 WP(C)/750/2025	MANOJ KUMAR DASH VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
312	D-WP(C)/52115/2024 WP(C)/751/2025	RABINDRANATH SAHOO VS A.O., THE URBAN CO-OPERATIVE BANK LTD, TINIKONIA BAGICHA,CUTTACK	NITYANANDA BEHURIA VS	// 0 //
313	D-WP(C)/587/2025 WP(C)/752/2025	BIPANA JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
314	D-WP(C)/51977/2024 WP(C)/753/2025	SUKUL MURMU VS JOINT COMMISSIONER OF STATE TAX (APPEAL), TERRITORIAL RANGE, BALASORE	DEBASISH HAZRA VS	// 0 //
315	D-WP(C)/108/2025 WP(C)/754/2025	ABHAY KUMAR PARIDA VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	// 0 //
316	D-WP(C)/181/2025 WP(C)/755/2025	DEBARCHAN NAIK VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
317	D-WP(C)/54689/2024 WP(C)/756/2025	SABITRI PANIGRAHI VS ADDITIONAL LABOUR COMMISSIONER,BHUBANESWAR	IN PERSON VS	// 0 //

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318	D-WP(C)/862/2025 WP(C)/757/2025	DR.SRINIVAS SATHAPATHY VS STATE OF ODISHA	ASHUTOSH MISHRA VS	// () //
319	D-WP(C)/185/2025 WP(C)/758/2025	PRAVAKAR DIGAL VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// () //
320	D-WP(C)/55224/2024 WP(C)/759/2025	SUDHANSU MOHAN MOHAPATRA VS STATE OF ODISHA	CHANDI PRASAD SAHANI VS	// () //
321	D-WP(C)/335/2025 WP(C)/760/2025	P. BISWANATH REDDY VS TAHASILDAR, PURI	TAPAN KUMAR MANDAL VS	// () //
322	D-WP(C)/762/2025 WP(C)/761/2025	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //
323	D-WP(C)/209/2025 WP(C)/762/2025	BALARAM SAHOO VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// () //
324	D-ABLAPL/314/2025 ABLAPL/203/2025	KIRTIKANTA SETHI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	INDUASTRIAL,NISA /390 /2024 () //
325	D-ABLAPL/391/2025 ABLAPL/204/2025	KESHAB BEHERA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	MADHUPATNA /186 /2024 () //
326	D-ABLAPL/140/2025 ABLAPL/205/2025	NARENDRA PRADHAN VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BOUDH /224 /2023 () //
327	D-ABLAPL/420/2025 ABLAPL/206/2025	BIRA SAHU VS STATE OF ODISHA	TRILOCHAN NANDA VS	SAINTALA /245 /2022 () //
328	D-ABLAPL/404/2025 ABLAPL/207/2025	RAJESH KUMAR MOHANTY VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	KISSANNAGAR PS /315 /2024 () //
329	D-ABLAPL/188/2025	APPARAO PADAGANDA	SUCHIT KUMAR NAYAK	CHANDRAPUR /43 /2020

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	ABLAPL/208/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/38776/2024 ABLAPL/209/2025	MANJULATA PATNAIK VS STATE OF ODISHA	HARAPRASAD PANDA VS	/ /0 () //
331	D-ABLAPL/408/2025 ABLAPL/210/2025	MADHA@UMAKANTA MAHJI@TAREI VS STATE OF ODISHA	KULDEEP MOHANTY VS	/ /0 J.M.F.C.(CITY),BALASORE(Baleshwar) 2(A)CC/000238/2015
332	D-ABLAPL/102/2025 ABLAPL/211/2025	SIBA DIPA @ SIBA DEEP @ SHIBA DEEP VS STATE OF ODISHA	ANIRUDHA DAS VS	BOUDH /284 /2018 () //
333	D-ABLAPL/417/2025 ABLAPL/212/2025	TANKA @ TANKADHAR SAHU VS STATE OF ODISHA	TRILOCHAN NANDA VS	SAINTALA /368 /2022 () //
334	D-ABLAPL/395/2025 ABLAPL/213/2025	TUSAR BEHERA @ SONU VS STATE OF ODISHA	S.S.RAY (2) VS	AIR FIELD P.S. /238 /2024 () //
335	D-ABLAPL/39279/2024 ABLAPL/214/2025	PRASANT KUMAR SETHI VS STATE OF ODISHA	DR. PURUSOTTAM CHULI VS	PALLAHARA /356 /2024 () //
336	D-ABLAPL/472/2025 ABLAPL/215/2025	TIKI @ AKASH BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /238 /2022 () //
337	D-ABLAPL/492/2025 ABLAPL/216/2025	SUDHAKAR NAIK VS STATE OF ODISHA	LAXMINARAYAN SAHOO VS	KAMAKHYANAGAR /632 /2024 () //
338	D-ABLAPL/474/2025 ABLAPL/217/2025	ABHAYA SETHI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /420 /2024 () //
339	D-ABLAPL/529/2025 ABLAPL/218/2025	RANJUKTA SETHI VS STATE OF ODISHA	BIJAY SWAIN VS	PIPLI /611 /2024 () //
340	D-ABLAPL/422/2025 ABLAPL/219/2025	SANTOSH KUMAR MALIK VS	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /953 /2024 ()

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341	D-ABLAPL/478/2025 ABLAPL/220/2025	STATE OF ODISHA JAYANTA DAS VS	DHIRENDRA KUMAR MOHAPATRA VS	// SUNDARGARH TOWN /407 /2024 ()
342	D-ABLAPL/432/2025 ABLAPL/221/2025	STATE OF ODISHA SAMIMA BEGUM VS	SAMVIT MOHANTY VS	// JAGATSINGPUR /1275 /2024 ()
343	D-ABLAPL/108/2025 ABLAPL/222/2025	STATE OF ODISHA JAGANNATH MALIK VS	SAKTIDHAR MISHRA VS	// TIHIDI /545 /2024 ()
344	D-ABLAPL/489/2025 ABLAPL/223/2025	STATE OF ODISHA RAMESH NAHAK VS	SANTOSH KUMAR MAHANTY VS	// CHATRAPUR /902 /2024 ()
345	D-ABLAPL/149/2025 ABLAPL/224/2025	STATE OF ODISHA SUKADEV MALIK @ SUKURA VS	SAKTIDHAR MISHRA VS	// TIHIDI /545 /2024 ()
346	D-ABLAPL/433/2025 ABLAPL/225/2025	STATE OF ODISHA PABITRA KUMAR MALLIK VS	RASHMI KANTA ACHARYA VS	// JANKIA P.S. /438 /2024 ()
347	D-ABLAPL/37653/2024 ABLAPL/226/2025	STATE OF ODISHA SONALI PRADHAN VS	MOHANDRA DALAI VS	// BENTKAR (42 MOUZA) UPD CUTTACK ()
348	D-ABLAPL/368/2025 ABLAPL/227/2025	STATE OF ODISHA GOPINATH DALEI @ SILU DALEI VS	ANITA SAHOO VS	// FATEGARH /314 /2024 ()
349	D-ABLAPL/463/2025 ABLAPL/228/2025	STATE OF ODISHA SK.ABDUL RAFUDIN VS	TUKUNA KUMAR MISHRA VS	// DABUGAM /192 /2024 ()
350	D-ABLAPL/37999/2024 ABLAPL/229/2025	STATE OF ODISHA KUMUDA NAIK VS	SANDIPANI NAYAK VS	// GONDIA /155 /2017 ()
351	D-ABLAPL/359/2025 ABLAPL/230/2025	STATE OF ODISHA SUBHENDU KU. PRADHAN VS STATE OF ODISHA	AJIT KUMAR RAUT VS	// AGARAPADA /255 /2024 () //

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352	D-ABLAPL/563/2025 ABLAPL/231/2025	PRAVAT SAHU @ PRAVAT SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /166 /2024 () //
353	D-ABLAPL/470/2025 ABLAPL/232/2025	RAMESH MOHANTY VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /416 /2024 () //
354	D-ABLAPL/392/2025 ABLAPL/233/2025	BHANU DAS VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /828 /2024 () //
355	D-ABLAPL/561/2025 ABLAPL/234/2025	PRASANNA PARIDA VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	NIKIRAI /280 /2024 () //
356	D-ABLAPL/581/2025 ABLAPL/235/2025	NIRU @ NIRANJAN JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /217 /2024 () //
357	D-ABLAPL/490/2025 ABLAPL/236/2025	BHAGIRATHI JENA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAMBHA (KHALLIKOTE) /376 /2024 () //
358	D-ABLAPL/586/2025 ABLAPL/237/2025	KALU CHARAN JENA @ KALU CH. JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /1 /2025 () //
359	D-ABLAPL/136/2025 ABLAPL/238/2025	PRASANT KUMAR SAMAL VS STATE OF ODISHA	AKASH BHUYAN VS	BONTH /206 /2024 () //
360	D-ABLAPL/515/2025 ABLAPL/239/2025	CHINMAYA MOHAPATRA VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	KHANDAGIRI P.S. /891 /2024 () //
361	D-ABLAPL/38566/2024 ABLAPL/240/2025	RANJAN DEY VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	CYBER CRIME AND ECONOMIC OFFEN () //
362	D-ABLAPL/405/2025 ABLAPL/241/2025	PRAFULLA KUMAR PANIGRAHI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
363	D-ABLAPL/39094/2024	SK.ASIF	MD.RIAZ	HINDOL /336 /2024

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	ABLAPL/242/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/431/2025 ABLAPL/243/2025	GANESH GIRI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /415 /2024 () //
365	D-ABLAPL/38210/2024 ABLAPL/244/2025	SATYARANJAN BARIK VS STATE OF ODISHA	LAXMI NARAYAN RAYATSINGH VS	BASUDEVPUR /862 /2024 () //
366	D-ABLAPL/273/2025 ABLAPL/245/2025	PRAVAKAR RANA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	NIKIRAI /404 /2024 () //
367	D-ABLAPL/483/2025 ABLAPL/246/2025	NARI @ NARENDRA SWAIN VS STATE OF ODISHA	LAMBODOR ACHARI VS	BUGUDA /213 /2007 () //
368	D-ABLAPL/407/2025 ABLAPL/247/2025	SOUBHAGYA AMAT VS STATE OF ODISHA	SK. ZAFARULLA VS	KANTAMAL /214 /2024 () //
369	D-ABLAPL/444/2025 ABLAPL/248/2025	RAGHUNATH GAUDA @ RAGHUNATH GOUDA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BHARATPUR PS /6 /2025 () //
370	D-ABLAPL/512/2025 ABLAPL/249/2025	HEMANTA KUMAR SAMANTARAY VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	BARANGA /485 /2024 () //
371	D-ABLAPL/437/2025 ABLAPL/250/2025	SANTOSH KUMAR SAHOO @ SANTOSH SAHOO @ RAMUJU VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	GOP /54 /2024 () //
372	D-ABLAPL/481/2025 ABLAPL/251/2025	MANTU BEHERA @ SUJAY KUMAR BEHERA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALIAPAL /285 /2024 () //
373	D-ABLAPL/551/2025 ABLAPL/252/2025	JITENDRA KUMAR ROUT VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	SAHID NAGAR P.S. /551 /2024 () //
374	D-ABLAPL/524/2025 ABLAPL/253/2025	KRUSHNA CHANDRA BEHERA VS	MANAS KUMAR CHAND VS	MANCHESWAR P.S. /500 /2024 ()

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375	D-ABLAPL/557/2025 ABLAPL/254/2025	STATE OF ODISHA SHRINATH SAHIS VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// HIRAKUD /367 /2024 () //
376	D-ABLAPL/545/2025 ABLAPL/255/2025	RAMA CHANDRA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GRAM GANJAM /343 /2024 () //
377	D-ABLAPL/39226/2024 ABLAPL/256/2025	GUNA SETHY RAMU @ G . RAMU VS STATE OF ODISHA	DEBASISH PATNAIK VS	JARADA /170 /2024 () //
378	D-ABLAPL/548/2025 ABLAPL/257/2025	SAHADEV SAHU VS STATE OF ODISHA	Madan Sundar Behera VS	BUGUDA /610 /2024 () //
379	D-ABLAPL/150/2025 ABLAPL/258/2025	CHANDAN DANDAPAT VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// () //
380	D-ABLAPL/549/2025 ABLAPL/259/2025	SUNIL KUMAR MOHANTY VS STATE OF ODISHA	BISWAJIT NAYAK VS	PHULBANI TOWN /273 /2024 () //
381	D-ABLAPL/409/2025 ABLAPL/260/2025	JUDHISTIR KHETI VS STATE OF ODISHA	SK. ZAFARULLA VS	KANTAMAL /200 /2024 () //
382	D-ABLAPL/553/2025 ABLAPL/261/2025	DEEPTIRMAYA MOHANTY @ KUNA VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /60 /2021 () //
383	D-ABLAPL/559/2025 ABLAPL/262/2025	BHIMSEN SAMAL VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	DHARMASALA /2 /2025 () //
384	D-ABLAPL/573/2025 ABLAPL/263/2025	PRATHAM BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BELPARA /353 /2024 () //